

*Friday,
15th July, 1898*

ABSTRACT OF THE PROCEEDINGS

OF THE

Council of the Governor General of India,

LAWS AND REGULATIONS

Vol. XXXVII

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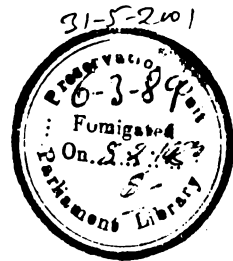
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THE COUNCIL OF THE GOVERNOR GENERAL OF INDIA:
ASSEMBLED FOR THE PURPOSE OF MAKING
LAWS AND REGULATIONS

1898

VOLUME XXXVII



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Proceedings of the Council of the Governor General of India, assembled for the purpose of making Laws and Regulations under the provisions of the Indian Councils Acts, 1861 and 1892 (24 & 25 Vict., c. 67, and 55 & 56 Vict., c. 14).

The Council met at the Viceregal Lodge, Simla, on Friday, the 15th July, 1898.

P R E S E N T :

His Excellency the Earl of Elgin, P.C., G.M.S.I., G.M.I.E., LL.D., Viceroy and Governor General of India, *presiding*.

His Excellency General Sir C. E. Nairne, K.C.B., R.A., Provisional Commander-in-Chief in India.

The Hon'ble Sir J. Westland, K.C.S.I.

The Hon'ble M. D. Chalmers.

The Hon'ble Major-General Sir E. H. H. Collen, K.C.I.E., C.B.

The Hon'ble Sir A. C. Trevor, K.C.S.I.

The Hon'ble C. M. Rivaz, C.S.I.

The Hon'ble Rai Bahadur Pandit Suraj Kaul, C.I.E.

INDIAN PAPER CURRENCY ACT AMENDMENT BILL.

The Hon'ble SIR JAMES WESTLAND moved that the Bill to amend the Indian Paper Currency Act, 1898, be taken into consideration.

The motion was put and agreed to.

The Hon'ble SIR JAMES WESTLAND moved that the Bill be passed.

The motion was put and agreed to.

LIVE-STOCK IMPORTATION BILL.

The Hon'ble MR. RIVAZ moved for leave to introduce a Bill to make better provision for the regulation of the importation of live-stock. He said :—
“The main object of the Bill which I am about to ask leave to introduce is to protect this country against the importation of horses that may be infected with the tick disease which is at present causing great ravage among cattle in Australia, for, although horses are themselves immune from this disease, they can convey it from one locality to another. The provisions of the Bill are very general; the necessary details will be dealt with by rules and notifications; and it is

[*Mr. Rivaz.*]

[15TH JULY, 1898.]

intended to utilize, as far as possible, the executive machinery of the Customs Department for enforcing whatever restrictions and prohibitions are prescribed with a view to prevent the importation of infected animals."

The motion was put and agreed to.

The Hon'ble MR. RIVAZ introduced the Bill.

The Hon'ble MR. RIVAZ moved that the Bill and Statement of Objects and Reasons be published in the Gazette of India in English, and in the local official Gazettes in English and in such other languages as the Local Governments think fit.

The motion was put and agreed to.

The Council adjourned to Friday, the 12th August, 1898.

SIMLA;
The 15th July, 1898. }

J. M. MACPHERSON,
Secretary to the Government of India,
Legislative Department.